

ITEM NO.12 Court 6 (Video Conferencing)

SECTION IX

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 11274/2021

(Arising out of impugned final judgment and order dated 10-02-2021 in WPST No. 96099/2020 passed by the High Court Of Judicature At Bombay)

UNION OF INDIA &amp; ORS.

Petitioner(s)

VERSUS

MUKESH MADHU REGAR

Respondent(s)

(I.R. and IA No.86768/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT )

WITH

SLP(C) No. 11273/2021 (IX)

(FOR ADMISSION and I.R. and IA No.86760/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 11921/2021 (IX)

(FOR ADMISSION and I.R. and IA No.92465/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 12150/2021 (IX)

(FOR ADMISSION and I.R. and IA No.94621/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 12577/2021 (IX)

(FOR ADMISSION and I.R. and IA No.99446/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 11397/2021 (IX)

( IA No.87275/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 18-01-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE M.M. SUNDRESH

**For Petitioner(s)** Mr. N. Venkataraman, Ld. ASG  
Mr. Mukesh Kumar Maroria, AOR  
Mr. V. Chandra Sekara Bharathi, Adv.  
Mr. Tejas Patel, Adv.  
Mr. Shashank Shekar, Adv.  
Ms. Preeti Rani, Adv.

Mr. Shashank Shekhar, Adv.

**For Respondent(s)** Dr. Sujay Kantawala, Adv.  
Mr. Azmat Hayat Amanullah, AOR  
Mr. Sujit Sahoo, Adv.  
Ms. Nitya Sharma, Adv.  
Mr. Aditya Talpade, Adv.  
Ms. Aneeta Kataria, Adv.

Ms. Aneeta Kataria, Adv.  
Mr. Kailas Bajirao Autade, AOR  
Mr. P. Prakash.

**UPON hearing the counsel the Court made the following  
O R D E R**

**An adjournment letter has been circulated.**

**Learned counsel for the parties to file a three page synopsis and it is assured to us that the oral submissions will not require more than twenty minutes each.**

**List on 08.03.2022.**

**(ASHA SUNDRIYAL)  
ASTT. REGISTRAR-cum-PS**

**(POONAM VAID)  
COURT MASTER (NSH)**